

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 101 of 2011

Dated :22nd July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Bihar Industries Association ... Appellant(s)

Versus

Bihar Electricity Regulatory Comm. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Suraj Samdarshi
& Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
05.09.2011. Dasti service is permitted.

Post the matter on **05.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS